GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1401 ANSWERED ON:05.03.2010 FOOD SAFETY AUTHORITY Alagiri Shri S. ;Reddy Shri Magunta Srinivasulu;Singh Rajkumari Ratna

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the objectives of the setting up of Food Safety and Standards Authority of India (FSSAI) under the Food Safety and Standards Act, 2006;

(b) the works carried out and achievements made by the FSSAI so far;

(c) whether the Food Safety and Standards Act empowers the State Governments to appoint food safety officers for issuing and cancelling licences of the food bying operators; and

(d) if so, the details thereof?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

(a) Food Safety and Standards Authority of India (FSSAI) has been created under the provisions of the Food Safety and Standards Act, 2006 (FSS Act, 2006) for laying science based standards for articles of food and to regulate their manufacture, storage, distribution, sale and import and to ensure availability of safe and wholesome food for human consumption.

(b) Under the various provisions of the said Act, the FSSAI has constituted the Central Advisory Committee, the Scientific Committee and the Scientific Panels and has notified the procedures relating to their operation and co-operation. These committees / panels have already started functioning. The FSSAI has also prepared the draft rules and regulations for implementation of FSS Act, 2006 which is going through the process for pre-publication notifications. The FSSAI has also under taken several studies / surveys for putting in place appropriate systems for effective implementation of the FSS Act, 2006.

(c) & (d) The FSS Act, 2006 provides for appointment of Food Safety Officers in the districts by the Food Safety Commissioners of the States who would be the cutting edge functionary to ensure food safety. The power to grant or cancel license of the Food Business Operator is, however, vested with the Designated Officer of the District.